## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

(19)

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/188/CAA/2017

PETITION NUMBER

:

NAME OF THE TRANSFEROR1

: ANDHRA PRADESH : MAHARASTHRA

NAME OF THE TRANSFEROR2 NAME OF THE TRANSFEROR3

: SHRIRAM CHITS TAMIL NADU PVT LTD

NAME OF THE TRANSFEREE

: KARNATAKA

**UNDER SECTION** 

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Sevier. Hr. R. Muray

Jar Hr. Pouti Mohan

Count for the

**ORDER** 

Counsel for petitioner present and prayed time for making submissions. Time extended at request. Put up on 10.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc